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Title: Introduction of the Payment of Gratuity (Amendment) Bill, 2009 (Amendment of section 4).

SHRI P.T. THOMAS (IDUKKI): Madam, I beg to move for leave to introduce a Bill further to amend the Payment of Gratuity Act, 1972.

MADAM CHAIRMAN: The question is:

"That leave be granted to introduce a Bill further to amend the Payment of Gratuity Act, 1972."

*The motion was adopted.*

SHRI P.T. THOMAS : Madam, I introduce the Bill.

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